

ITEM NO.9

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 11823/2018

M/S. KISAN SAHAKARI CHINI MILLS LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX AND ANR.

Respondent(s)

Date : 05-02-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Kavita Jha, AOR
Ms. Kavita Jha, Adv.
Mr. Vaibhav Kulkarni, Adv.
Mr. Anant Mann, Adv.

For Respondent(s)

Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice for alternative arrangement(counsel retired) is complete on respondent no. 1 but awaited in respect of respondent no.2. Ld. counsel, Mr Gopi Chand appearing on behalf of Mr Raj Bahadur Yadav, Advocate-on-record undertakes to appear for respondent nos. 1 and 2 and seeks time to file

altnama. Be filed within two weeks.

List again on 19.2.2024.

Signature Not Verified
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PRIYANKA MALIK
Date: 2024.02.06
14:53:24 IST
Reason: 

H. SHASHIDHARA SHETTY
Registrar